

**DECLARATION OF ASSETS OF**  
**HON'BLE MR.JUSTICE JASWANT SINGH AND HIS SPOUSE**

<b>I</b>	<b>All immovable properties held individually or jointly</b>	<b>Description &amp; Location</b>	<b>Remarks,if any/date of acquisition</b>
1.1	Self	Nil	Nil
1.2	Spouse(Practising Gynaecologist & Obstetrician at Fortis Hospital,Mohali)	Flat No. 2247, Sector 48-C, Star Enclave, Chandigarh	Purchased in the year 2005.
<b>2</b>	<b>Details of Motor Vehicles</b>	<b>Make/Year</b>	<b>Remarks,if any/date of acquisition</b>
2.1	Self	Maruti 800 Car	Purchased in Nov.1997
	-do-	Honda City Car	Purchased in Sept.2006
2.2	Spouse	Maruti Zen Car	Purchased in 2000
<b>3</b>	<b>Ornaments and Other valuables</b>	<b>Approximate Total Weight</b>	<b>Remarks if any</b>
3.1	Self	Nil	Nil
3.2	Spouse	Gold Jewellery 150 grams Two sets of Diamond ear rings	
3.3	Devika (Daughter)	Gold Jewellery 50 grams	
<b>4</b>	<b>Bank deposits, fixed deposits, shares/ Public Provident Fund,General Provident Fund, debentures/mutual funds etc.</b>	<b>Description &amp; Value</b>	
4.1	Self	Shares worth Rs.3 lacs GPF Rs.5,72,834 (excluding upto date interest) FDR amounting to Rs.1 lac Bank Deposits Rs.37,81,000/- approximately (including salary and sale proceeds of ancestral house at Rohtak)	
4.2	Spouse	Shares worth Rs. 11.50 lacs FDR amounting to Rs.1 lac Bank deposits Rs.3 lacs approx.	
4.3	Devika (Daughter)	Bank deposits Rs. 26623.81 Unit Linked Young Star Plus Insurance Scheme of HDFC Bank (Approx. Value as on 31.3.2010 -Rs.1,13,000/- )	

Place:- Chandigarh  
Date:- 31-03-2010

sd/-  
( **Jaswant Singh** )  
**Judge**

**DECLARATION OF ASSETS OF HON'BLE MR.JUSTICE  
JASWANT SINGH AND HIS SPOUSE AS ON 31.3.2011**

<b>1</b>	<b><i>All immovable properties held individually or jointly</i></b>	<b><i>Description &amp; Location</i></b>	<b><i>Remarks,if any/date of acquisition</i></b>
1.1	Self	Plot measuring 299 square yards at Gurgaon	June 2010
1.2	Spouse(Practising Gynaecologist & Obstetrician at Fortis Hospital,Mohali)	-As before-	
<b>2</b>	<b>Details of Motor Vehicles</b>	<b>Make/Year</b>	<b><i>Remarks,if any/date of acquisition</i></b>
2.1	Self	-As before-	
	-do-	-As before-	
2.2	Spouse	-As before-	
<b>3</b>	<b>Ornaments and Other valuables</b>	<b>Approximate Total Weight</b>	<b>Remarks if any</b>
3.1	Self	Nil	Nil
3.2	Spouse	Purchased Gold worth Rs.10 lacs during the period under report.	
3.3	Devika (Daughter)	-As before-	
<b>4</b>	<b>Bank deposits, fixed deposits, shares/ Public Provident Fund,General Provident Fund, debentures/mutual funds etc.</b>	<b>Description &amp; Value</b>	
4.1	Self	Shares -As before- GPF Rs.7,87,047/- FDR amounting to Rs.1 lac Bank Deposits Rs.12,08,440.58	
4.2	Spouse	Shares -As before- FDR amounting to Rs.1 lac Bank deposits Rs. 4 lacs approx.	
4.3	Devika (Daughter)	Bank deposits Rs.52,499/- Unit Linked Young Star Plus Insurance Scheme of HDFC Bank	

Place : Chandigarh  
Date : 20.03.2012

Sd/-  
( Jaswant Singh)  
Judge